

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.163 OF 2023 EZ**

SANTUNU KUMAR BHUKTA

.....APPLICANT

-V E R S U S-

STATE OF ODISHA & OTHERS

.....RESPONDENTS

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BY THE RESPONDENT NO.14 THROUGH

CUTTACK

DATED: 10.10.2024


AMITABH MISHRA, ADVOCATE

ENRL.NO.O-894/2002

M-7978441871



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.....APPLICANT

-VERSUS-

STATE OF ODISHA & OTHERS

.....RESPONDENTS

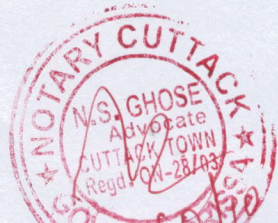
ADDITIONAL AFFIDAVIT FILED ON BEHALF OF AJIT SAHU -RESPONDENT NO.14

I, Sri Ajit Sahu, aged about 35 years, S/o-Late Gokulananda Sahu, At/P.O-Nihalprasad, P.S-Gondia, Dist.-Dhenkanal, Odisha, (Lessee of Nihal Prasad Road Metal Stone Quarry No.1), do hereby solemnly affirm and state as follows:

Ajit Sahu

Ajit Sahu

1. That, I am the Respondent No.14 arrayed in this Original Application filed by the applicant and I am competent to swear the present affidavit.
2. That, the Respondent No.14 with due respect and humility wants to bring on record a relevant document by way of this additional affidavit for the just, complete and effective adjudication of the present case.



3. That, it is humbly and respectfully submitted here that the Respondent No.14 had filed a Comprehensive affidavit on 11.08.2024. In the said comprehensive affidavit the Respondent No.14 had failed due to inadvertent and oversight to bring on record a relevant map necessary for final adjudication of the lis. As a consequence, it is being filed herewith for ready reference of this learned Tribunal.

(Copy of the map is annexed herewith as **Annexure-R14/1**)

4. That, the Respondent No.14 humbly craves leave of this learned Tribunal to accept this Additional Affidavit and bring on record the aforementioned relevant map for the just, complete adjudication of the present lis.

Identified by

[Signature]
Advocate

[Signature]
Deponent

CERTIFICATE

Certified that due to want of cartridge papers thick and durable plain papers have been used.

Cuttack *[Signature]*
the above named deponent being identified by Mr./Ms. *[Signature]* Advocate

Date: 10.10.2024 before me at *[Signature]* AM/PM. For Respondent No.14

[Signature]
On this the... day of... 20...
solemnly affirms that the facts stated
are true to his/her knowledge and belief



